

<i>Plan</i>	<i>Power Generation at the end of Plan Period (Utilities) (GWH)</i>	<i>Percentage increase over the preceding plan</i>
1	2	3
1st Plan (1951-56)	8592	68.2
2nd Plan (1956-61)	16937	97.1
3rd Plan (1961-66)	32990	94.8
3 Annual Plans (1967-69)	47434	43.8
4th Plan (1969-74)	66689	40.6
5th Plan (1974-79)	102523	53.7
Annual Plan (1979-80)	104627	2.1
6th Plan (1980-85)	156859	49.9
7th Plan (1985-90)	244971	56.2

[English]

The percentage of power generation at the end of Sixth Five Year Plan (1980-85) as compared to the Fifth Five Year Plan (1974-79) had decreased due to slippages in the capacity additions, unsatisfactory performance of thermal stations, inadequacy of funds etc. However, the power shortage had decreased from 16.1 percent in 1979-80 to 6.1 percent in 1984-85.

(b) It is tentatively envisaged to add generating capacity of about 38,000 MW in the country during the Eight Plan Renovation & Modernisation of some of the existing power stations, reduction in transmission and distribution losses, efficient load management and energy conservation are some of the other measures which would improve the availability of power.

Award of Compensation by M.R.T.P.C.

8656. SHRI JANAKRAJ GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Monopolies and Restrictive Trade Practices Commission has awarded any compensation to consumers after the amendment made in MRTP Act; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Yes, Sir. From 1.1.85 to 31.3.90, the Monopolies and Restrictive Trade Practices Commission has

disposed of about 5000 compensation applications. These include a number of compensation applications in which the Commission has awarded compensation to the party concerned or has otherwise disposed them off. The number of cases being very large, the time and effort involved in the compilation of details regarding quantum of compensation awarded by the Commission in each and every case, will not be commensurate with the purpose sought to be achieved.

[*Translation*]

**Accidents Due to LPG Cylinder Blasts
in U.P.**

8657. SHRI SHEO SHARAN VARMA:
Will the Minister of PETROLEUM AND
CHEMICALS be pleased to state:

(a) the total number of LPG consumers
in Uttar Pradesh;

(b) the number of accidents occurred in
Uttar Pradesh due to bursting of LPG cylinders
during 1989; and

(c) the steps being taken by Govern-
ment to check these accidents?

THE MINISTER OF PETROLEUM AND
CHEMICALS (SHRI M.S. GURU-
PADASWAMY): (a) As on February 1, 1990
there were approximately 17.16 lakh LPG
consumers in U.P.

(b) During 1989, only one accident due

to bursting of LPG cylinder was reported
from U.P.

(c) Information on the safe use of LPG
cylinders is disseminated to the consumers
through the media, consumers guidance
seminar, safety clinics, hoardings and pam-
phlets. Training programmes of LPG dis-
tributors and deliverymen are also carried
out regularly by the oil companies. Strict
quality control measures are also enforced
on the cylinder manufacturer, to ensure
quality.

[*English*]

Railway Projects in Punjab

8658. BABA SUCHA SINGH:
SHRI KAMAL CHOUDHRY:

Will the Minister of RAILWAYS be
pleased to state:

(a) the details of ongoing railway proj-
ects being implemented in Punjab alongwith
the target dates, extent of work down and the
cost of the projects in each case;

(b) the steps taken to complete the said
projects; and

(c) the details of proposals received for
inclusion of more railway projects in Punjab?

THE MINISTER OF RAILWAYS (SHRI
GEORGE FERNANDES): (a) Construction
on the following new line railway project is in
progress: